

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/IB/184/2022**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : Dr.Arvind B Shah**

**UNDER SECTION : Sec 95 of IBC, 2016**

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**ORDER**

Sri Sashikumar, Ld Counsel for Financial Creditor.

Sri.KJ. Vinoth IRP appears in Person with the Counsel Sri A.G.Sathyanarayana.

Till date, despite time and opportunity given, Respondent has not filed reply. In the interest of justice, one more opportunity is granted to the Respondent to file reply which may be filed within **two weeks**. Rejoinder, if any, be filed within **one week** thereafter.

IRP report is already on record.

List the Petition for hearing on **01.08.2024**.

**-SD-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

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**-SD-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**